

ORISSA HIGH COURT

FILING REPORT AS ON :25/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBA/000009/2023	M/S. ANUPAM INDUSTRIES LTD. VS	ANUPAM DWIVEDI VS	// ()
2	ARBA/000010/2023	M/S. BHARAT INDUSTRIAL PROJECTS PVT. LTD. UMESH CHANDRA DASH VS	AKHAYA BISWAL VS	// ()
3	BLAPL/0004570/2023	M/S. SHAREKHAN LTD. SONU @ RASHMI RANJAN SAHU VS	SUCHIT KUMAR NAYAK VS	// MOHANA /238 /2021 ()
4	BLAPL/0004571/2023	STATE OF ODISHA JUDHISTI SHETTY @ JUDHISTIR SETHY VS	JYOTIRMAYA SAHOO VS	// GOLANTHARA (BERHAMPUR) /143 /2023 ()
5	BLAPL/0004572/2023	STATE OF ODISHA NIKHIL KUMAR SINGH VS	RAJIB LOCHAN PATNAIK VS	// PADWA /21 /2023 ()
6	BLAPL/0004573/2023	STATE OF ODISHA SK. ISMAIL VS	ALOK KUMAR PANDA VS	// SAMBALPUR TOWN /104 /2023 ()
7	BLAPL/0004574/2023	STATE OF ODISHA RABI KHILA VS	SANGRAM KESHARI ROUT VS	// JEYPORE SADAR /80 /2021 ()
8	BLAPL/0004575/2023	STATE OF ODISHA BALABHADRA GUNTHA VS	SURYAKANTA DASH VS	// KORAPUT SADAR /130 /2022 ()
9	BLAPL/0004576/2023	STATE OF ODISHA NABIN MUDULI VS	SK. ZAFARULLA VS	// DASMANTAPUR /76 /2020 ()
10	BLAPL/0004577/2023	STATE OF ODISHA LINGARAJ SABAR VS	SUCHIT KUMAR NAYAK VS	// PATTAPUR (DIGAPAHANDI) /331 /2021 ()
11	BLAPL/0004578/2023	STATE OF ODISHA C. NITHIN VS	SANJIB KUMAR BHANJADEO VS	// / /0 ()
		STATE OF ODISHA		//

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12	BLAPL/0004579/2023	DUKHISHYAM ROUT VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHARABEL NAGAR P.S. /118 /2023 () //
13	BLAPL/0004580/2023	S.DHUBUNI DORA VS STATE OF ODISHA	ASHOK DAS VS	DIGAPAHANDI /50 /2023 () //
14	BLAPL/0004581/2023	KAPIL BEERO VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	/ /0 () //
15	BLAPL/0004582/2023	VINOD KUMAR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	SEMILLIGUDA /126 /2021 () //
16	BLAPL/0004583/2023	DHAN SINGH PANDEY VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	BELTUKURI /51 /2020 () //
17	BLAPL/0004584/2023	AKASH MUNDA VS STATE OF ODISHA	BYOMOKESH SAHOO VS	MAHULPALI /182 /2022 () //
18	BLAPL/0004585/2023	PRAMOD KUMAR SETHI VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	JHARPOKHARIA /63 /2023 () //
19	BLAPL/0004586/2023	KASI @ KASINATH SWAIN VS STATE OF ODISHA	DEBA KUMAR RATH VS	RANPUR /191 /2022 () //
20	BLAPL/0004587/2023	SUMANTA MAJHI VS STATE OF ODISHA	DUSHMANTA SAHOO VS	ADVA /60 /2021 () //
21	BLAPL/0004588/2023	ADIKANDA SAHOO VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	INFOCITY PS /123 /2023 () //
22	BLAPL/0004589/2023	BABULI PRUSTY @ BABULI @ KAUSHAL PRUSTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /46 /2023 () //
23	BLAPL/0004590/2023	RAJENDRANAIAK@RAJU	MANORANJAN ACHARYA	GANGAPUR (ASKA) /261 /2022

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0004591/2023	FAJAL KHAN	RAJIB LOCHAN PATTNAIK	PADWA /21 /2023
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0004592/2023	ABELU LIMA	DUSHMANTA SAHOO	ADVA /60 /2021
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0004593/2023	LITU @ KISHAN PATNURU	HEMANTA KU. TRIPATHY	PADMAPUR /45 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0004594/2023	DHAKUA@UMASANKAR NAYAK	DILIP KUMAR SAHU	DERABIS /102 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0004595/2023	AMIT KUMAR SINGH @ AMIT SINGH	SOUMYA MISHRA	EOW,BHUBANESWAR /5 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0004596/2023	RANJAN SAHU	CHITTA RANJAN SAHU	NAKTIDEUL /48 /2023
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0004597/2023	NIRMALA AHIRWAR	BIBHU PRASAD MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0004598/2023	KOTA RATNAKAR	ASIT KUMAR JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0004599/2023	G. DIRAJ	ASIT KUMAR JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0004600/2023	SUNDAR SISA	ASIT KUMAR JENA	CHITRAKONDA /19 /2023
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0004601/2023	MANGAL DURA	ASIT KUMAR JENA	MATHILI /193 /2020
		VS	VS	()

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35	BLAPL/0004602/2023	STATE OF ODISHA SUVASISH PAL VS REPUBLIC OF INDIA (CBI)	CHITTA RANJAN DASH VS	// / /0 ()
36	BLAPL/0004603/2023	SIBANI MOHARANA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// / /0 ()
37	BLAPL/0004604/2023	TRINATH KHARA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	CHITRAKONDA /41 /2022 ()
38	BLAPL/0004605/2023	BHRAMAR @ BHRAMARABAR PRADHAN VS STATE OF ODISHA	ABHAS MOHANTY VS	// BANKI /39 /2020 ()
39	BLAPL/0004606/2023	GULSAN @ HIDAYAT ALI VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	// BURLA /191 /2009 ()
40	BLAPL/0004607/2023	GHANA NAG VS STATE OF ODISHA	ABHAS MOHANTY VS	// MALKANGIRI /86 /2023 ()
41	BLAPL/0004608/2023	GANESH NAG VS STATE OF ODISHA	JAGABANDHU SAHU VS	// MAHILA PS,SEC-3,ROURKELA /22 /2022 ()
42	BLAPL/0004609/2023	NISAR KHAN VS STATE OF ODISHA	JAGABANDHU SAHU VS	// / /0 ()
43	BLAPL/0004610/2023	MANOHAR YADAV VS NAROTIC CONTROL BUREAU, BBSR	SIDHARTHA DAS VS	// NCB BHUBANESWAR /1 /2022 ()
44	BLAPL/0004611/2023	DEEPAK SINGH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// PADMAPUR /23 /2023 ()
45	BLAPL/0004612/2023	BAPI @ ARJUN NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// ITAMATI /303 /2022 ()

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46	BLAPL/0004613/2023	BIJAYA SHANKAR VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (1) VS	//0 () //
47	BLAPL/0004614/2023	MITU MAJHI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	PADMAPUR /11 /2019 () //
48	BLAPL/0004615/2023	APANNA BALADABOI VS STATE OF ODISHA	P.V.S. NANAJI ACHARY VS	JEYPORE MAHILA /13 /2023 () //
49	BLAPL/0004616/2023	M. SARATHA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BRAJARAJNAGAR /56 /2023 () //
50	BLAPL/0004617/2023	A. KIRAN @ AULA KIRAN VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	SAHADEV KHUNTA /52 /2023 () //
51	BLAPL/0004618/2023	PRASANTA KHETI VS STATE OF ODISHA	UDIT RANJAN JENA VS	BOLANGIR TOWN /120 /2023 () //
52	BLAPL/0004619/2023	RAJA MAHALIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 () //
53	BLAPL/0004620/2023	CHAGALA BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	//0 () //
54	BLAPL/0004621/2023	NIRMAL KUMAR VASTRAKAR @ NIRMAL MEHER VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BRAJARAJNAGAR /47 /2023 () //
55	BLAPL/0004622/2023	SISIR KUMAR BHOI VS STATE OF ODISHA	DR. SUSANT KUMAR KANUNGO VS	BALIKUDA /176 /2022 () //
56	BLAPL/0004623/2023	MANTU @ CHANDRA SEKHAR SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BAGHAMARI /61 /2023 () //
57	BLAPL/0004624/2023	JITU BEHERA@CHIAN@CHUIN	PRASANTA KUMAR NANDA	Maitri Vihar PS /93 /2023

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		VS	VS	()
58	BLAPL/0004625/2023	STATE OF ODISHA P.SUBASH	AMULYA RATNA PANDA	// HINJILI (CHATRAPUR) /120 /2023
		VS	VS	()
59	BLAPL/0004626/2023	STATE OF ODISHA BASANT KUMAR DAS @ BAUNLI	JYOTIRMAYA SAHOO	// BOLAGARH P.S. /299 /2022
		VS	VS	()
60	BLAPL/0004627/2023	STATE OF ODISHA LOKNATH SAHU	SAMARENDRA BAHADUR	// NAKTIDEUL /32 /2023
		VS	VS	()
61	BLAPL/0004628/2023	STATE OF ODISHA UPENDRA BADHEI	SARATHI JYOTI MOHANTY	// BHATILI /21 /2022
		VS	VS	()
62	BLAPL/0004629/2023	STATE OF ODISHA TALA SINGH	TIRTH KUMAR SAHU	// CHANDRAPUR /50 /2021
		VS	VS	()
63	BLAPL/0004630/2023	STATE OF ODISHA GURU@CHINMAY GURU	PRASANTA KUMAR NANDA	// Maitri Vihar PS /93 /2023
		VS	VS	()
64	BLAPL/0004631/2023	STATE OF ODISHA SUDARSAN PANIGRAHI	ANANTA NARAYAN PATTANAYAK	// JEYPORE SADAR /147 /2020
		VS	VS	()
65	BLAPL/0004632/2023	STATE OF ODISHA HIRA SAHOO	BIJAY KUMAR BEHERA	// / /0
		VS	VS	()
66	BLAPL/0004633/2023	STATE OF ODISHA KAIRU @ SUDARSAN DEHURY	AMIT KUMAR NATH	// JARAPADA /118 /2023
		VS	VS	()
67	BLAPL/0004634/2023	STATE OF ODISHA UTPAL DALAI	PRAVU PITYARTHI KU. PANDIT	// KAMARDA /98 /2022
		VS	VS	()
68	BLAPL/0004635/2023	STATE OF ODISHA TUKU MAHANANDIA @ GANESH MAHANANDIA	ANIRUDHA DAS	// BAUNISUNI /38 /2021
		VS	VS	()

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69	BLAPL/0004636/2023	STATE OF ODISHA RAGHU @ DEBENDRA SWAIN VS	BIDYALOK MOHAPATRA VS	// SPL.TASK FORCE /21 /2022 ()
70	BLAPL/0004637/2023	STATE OF ODISHA NIKIL KUMAR VS	AMIT PRASAD BOSE VS	// MOHANA /120 /2020 ()
71	BLAPL/0004638/2023	STATE OF ODISHA GOPI PANGI VS	PRASANTA KUMAR NANDA VS	// MACHHKUND /25 /2022 ()
72	BLAPL/0004639/2023	STATE OF ODISHA BENNELA UMASHAKAR @ V. UMA SHANKAR VS	AMIT PRASAD BOSE VS	// POTTANGI /57 /2022 ()
73	BLAPL/0004640/2023	STATE OF ODISHA KUNMUN DWIBEDI @ SUBHA @ SUBHAM VS	ANANTA KUMAR ROUT VS	// KAKATAPUR /86 /2022 ()
74	BLAPL/0004641/2023	STATE OF ODISHA SUDHANSU SEKHAR SINGH VS	S.S.RAY (2) VS	// / /0 ()
75	BLAPL/0004642/2023	STATE OF ODISHA BHAGIRATHI SWAIN VS	BIJAY KUMAR BEHERA VS	// KHARABEL NAGAR P.S. /118 /2023 ()
76	CMAPL/0000337/2023	STATE OF ODISHA UNION OF INDIA VS	BHABANI SHANKAR RAYAGURU,C.G.C VS	// // ()
77	CMAPL/0000338/2023	KASHINATH PRADHAN MANASHREE NAYAK VS	ADV VS	// // ()
78	CMAPL/0000339/2023	COLLECTOR,BHADRK ASHOK KUMAR DHAL VS	ADV. VS	// // ()
79	CMAPL/0000340/2023	CHAIRMAN, DHAMARA PORT AND CO. LTD. ADIL MAHAMMED VS	TIRTH KUMAR SAHU VS	// // ()
		STATE OF ODISHA		//

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80	CMP/0000479/2023	CHHAYARANI SAHOO VS BAMADEV SENAPATI	SATYAPRAKASH DHAL VS	// CIVIL JUDGE(JR.DIV),KONARK(Puri) CS/0000102/2008
81	CMP/0000480/2023	SUMITRA GOUD VS RITA PATTANAİK	RAMESH KUMAR SAHOO VS	// ()
82	CMP/0000481/2023	RENUBALA BEHERA VS PRAVATI BEHERA	SOMADARSAN MOHANTY VS	// ()
83	CONTC/0002822/2023	KUNJA BIHARI SAMAL VS SURYAKANTA NAYAK, L.A.O.	ADV VS	// ()
84	CONTC/0002823/2023	SANKARSAN MOHANTA VS ASWATHY S., IAS	MR. PRAFULLA KUMAR MOHANTY VS	// ()
85	CONTC/0002824/2023	JAYANTI MALLİK VS CHAKRABARTI SINGH RATHORE, COLLECTOR JAJPUR	ADV VS	// ()
86	CONTC/0002825/2023	SANTOSH KUMAR BISWAL VS ANU GARG, I.A.S	ADV VS	// ()
87	CONTC/0002826/2023	BISWANATH BEHERA VS ANU GARG, I.A.S	ADV VS	// ()
88	CONTC/0002827/2023	TRILOCHAN TRIPATHY VS ANU GARG, I.A.S	ADV VS	// ()
89	CONTC/0002828/2023	PADUMAN KUMAR PANDA VS ANU GARG, I.A.S	ADV VS	// ()
90	CONTC/0002829/2023	NAGEN KUMAR NAYAK VS SK. SAGIR, TAHASILDAR, GOP, PURI	M/S MIHIR KANTA RATH VS	// ()
91	CONTC/0002830/2023	DEBABRATA BARIK	ADV.	//

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		VS	VS	0
92	CONTC/0002831/2023	SHALINI PANDIT, IAS DR. KUNAL AGARWAL	SAMEER KUMAR DAS	//
		VS	VS	0
93	CONTC/0002832/2023	SHALINI PANDIT, I.A.S. RABINARAYAN BISWAL	ADV	//
		VS	VS	0
94	CONTC/0002833/2023	ASWATHY, S.,I.AS. AMULYA BARAL	ADV.	//
		VS	VS	0
95	CONTC/0002834/2023	DEBIDUTTA BISWAL, THE PRINCIPAL CHIEF CONSERVETOR AND HOFF ODISHA AKSHAYA KUMAR JENA	ADV.	//
		VS	VS	0
96	CONTC/0002835/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., FOREST, ENVIRONMENT AND CLIMATE CHANGE DEPT.,/BBSR ADWIT PRASAD SAHU	ADV.	//
		VS	VS	0
97	CONTC/0002836/2023	ASWATHIS, IAS SAROJ KUMAR PANIGRAHI	ADV	//
		VS	VS	0
98	CONTC/0002837/2023	G.MATHI VATHANAN, I.A.S. MANOJ KUMAR MUKHI	SUBRAT KUMAR KAR	//
		VS	VS	0
99	CONTC/0002838/2023	SUJIT KUMAR ROULA, SENIOR SUPDT., CIRCLE JAIL, BARIPADA, MAYURBHANJ AJAYA KUMAR PANDEY	ADV	//
		VS	VS	0
100	CONTC/0002839/2023	UMAKANTA BISWAL, TAHASILDAR, MAHANGA, CUTTACK KISHORE CHANDRA MOHANTY	ADV	//
		VS	VS	0
101	CONTC/0002840/2023	SANJAY KUMAR SINGH, PRINCIPAL SECY., ENERGY, DEPT. SANTOSH KUMAR DAS	ADV.	//
		VS	VS	0
102	CONTC/0002841/2023	SUSHANTA KUMAR DASH, IAS SUNANDA KUMAR TRIPATHY	ADV	//
		VS	VS	0

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103	CONTC/0002842/2023	S.ASWASTHY, COMMNR., CUM SECY., S AND ME DEPT. PRAHALADA MAHARANA VS	ADV. VS	// // 0
104	CONTC/0002843/2023	PRADEEP KUMAR DASH, DIRECTOR OF SECY. EDUCATION, BBSR SRINIBAS PATRA VS	ADV. VS	// // 0
105	CONTC/0002844/2023	PHULAMANI MURMU, D.E.O., NUAPADA KALI CHARAN BINDHANI VS	ADV VS	// // 0
106	CONTC/0002845/2023	P.K.SAMANTARAI, TAHASILDAR REMUNA, BALASORE MINA KUMARI SWAIN @ SAMANTARAY VS	BIDYADHAR PRADHAN VS	// // 0
107	CONTC/0002846/2023	SANKALAP SWASTIK SAHOO, TAHASILDAR, BARANGA, CUTTACK GYANA RANJAN MISHRA VS	ADV VS	// // 0
108	CONTC/0002847/2023	SURESH KUMAR , SECY., G.A, DEPT. NIMAIN CHARAN ROUTRAY VS	ADV. VS	// // 0
109	CONTC/0002848/2023	DEORANJAN KUMAR SINGH, IAS NIROPAMA PARIDA VS	ADV. VS	// // 0
110	CONTC/0002849/2023	ASWATHY S, IAS PRADIP KUMAR TRIPATHY VS	ADV VS	// // 0
111	CONTC/0002850/2023	ASWASTI S., I.A.S NARENDRA KUMAR SAHOO VS	ADV VS	// // 0
112	CONTC/0002851/2023	ASWASTI S., I.A.S PRASANTA KUMAR DEBTA VS	ADV VS	// // 0
113	CONTC/0002852/2023	ASWASTI S., I.A.S PADMANAVA PARHI VS	ATMAJIT MANMITH DAS VS	// // 0
		VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR		//

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114	CONTC/0002853/2023	SANTILATA BARIK VS NARAHARI SETHI, DIRECTOR H.E., DEPT.	ADV VS	// 0 //
115	CONTC/0002854/2023	MAMI BHOI VS SURYANARAYAN DASH, O.A.S. SAG	SURENDRA KUMAR GARTIA VS	// 0 //
116	CONTC/0002855/2023	SANTHA CHARAN SAHOO VS AMRIT RUTURAJ, COLLECTOR, KENDRAPARA	SUKANTA KUMAR NAYAK VS	// 0 //
117	CONTC/0002856/2023	RATNA ROY VS MANAS RANJAN BHOI, TAHASILDAR, SADAR, CUTTACK	SUKANTA KUMAR NAYAK VS	// 0 //
118	CONTC/0002857/2023	RAJKISHORE DAS VS ASWATHY S, I.A.S.	ADV VS	// 0 //
119	CONTC/0002858/2023	SRIDHAR KUMAR SAHOO VS MANOJ KUMAR MOHANTY, O.A.S.	ADV VS	// 0 //
120	CONTC/0002859/2023	LAXMIKANTA BISWAL VS SUSANTA KUMAR SUTAR, TAHASILDAR CHANDBALI, BHADRAK	ADV VS	// 0 //
121	CONTC/0002860/2023	AJAYA KUMAR SAHOO VS ANU GARG, ADDL. CHIEF SECY., W.R DEPT.	PRADEEP KUMAR MAHAPATRA VS	// 0 //
122	CONTC/0002861/2023	DHRUBA CHARAN JIT VS SATYABRATA SAHU, IAS	ADV. VS	// 0 //
123	CONTC/0002862/2023	CHANDAN KUMAR DEY VS BISHNUPADA SETHI, I.A.S.	ADV VS	// 0 //
124	CONTC/0002863/2023	KHETRABASI SWAIN VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
125	CRLA/0000459/2023	NAKULA NAIK	PRADEEP KUMAR DAS	TURUMUNGA /85 /2018

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		STATE OF ODISHA		//
126	CRLA/0000460/2023	JUGINDRA @ JOGINDRA RANA	SATYABRATA PANDA	KANTAMAL /68 /2015
		VS	VS	()
		STATE OF ODISHA		//
127	CRLA/0000461/2023	BHADRA @ BADARA ATAKA	SUSMITA PATNAIK	K.SINGHPUR /61 /2014
		VS	VS	()
		STATE OF ODISHA		//
128	CRLA/0000462/2023	N. SANTOSH KUMAR CHOUDHURY	BIKRAM CHANDRA GHADAI	PADWA /85 /2019
		VS	VS	()
		STATE OF ODISHA		//
129	CRLA/0000463/2023	NITYANANDA BEHERA	BHARAT BHUSAN ROUSTRAY	BALLIGUDA /49 /2017
		VS	VS	()
		STATE OF ODISHA		//
130	CRLA/0000464/2023	KARTIKESWAR BHOI	RABINDRA PRASAD PATNAIK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
131	CRLA/0000465/2023	BISHNU RANJAN MAHAPATRA	SIDHARTHA DAS	BARGARH /166 /2023
		VS	VS	()
		STATE OF ODISHA		//
132	CRLA/0000466/2023	PRASANTA DAS	TIRTH KUMAR SAHU	PURUSHOTTAMPUR /290 /2019
		VS	VS	()
		STATE OF ODISHA		//
133	CRLLP/0000024/2023	STATE OF ODISHA	SANGRAM DAS, S.C.(VIGILANCE)	KORAPUT VIGILANCE /15 /2009
		VS	VS	()
		GOPINATH SARKA		//
134	CRLMA/0000131/2023	SUDARSAN BISWAL	ADV	SATYABADI /97 /2016
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMA/0000132/2023	ANNAPURNA SAHOO@ROUT	ADV	/ /0
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMC/0002050/2023	SURYAKANTA BEHERA	LALITENDU MISHRA	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0002051/2023	STATE OF ODISHA KARUNAKAR ROUT VS	RAMANI KANTA PATTANAİK VS	// CUTTACK VIGILANCE /36 /2013 ()
138	CRLMC/0002052/2023	STATE OF ODISHA KUNA @ ASHOK MALLICK VS	PRIYA RANJAN SINGH VS	// JAGATSINGPUR /192 /2023 ()
139	CRLMC/0002053/2023	STATE OF ODISHA LAXMAN SENAPATI VS	PRATIMA NAYAK VS	// BHEDEN /157 /2016 ()
140	CRLMC/0002054/2023	STATE OF ODISHA RAMAKRISHNA TRIPATHY VS	BIBHUTI BHUSAN CHOUDHURY VS	// BERHAMPUR SADAR /269 /2020 ()
141	CRLMC/0002055/2023	STATE OF ODISHA SIBARAM SAHOO VS	KAUSTAVA MOHANTY VS	// / /0 ()
142	CRLMC/0002056/2023	STATE OF ODISHA NAKUL DAS VS	BIBHUTI KESHARI BISWAL VS	// NARASINGHPUR /138 /2012 ()
143	CRLMC/0002057/2023	STATE OF ODISHA SWAPNIL MITTAL VS	SOUBHAGYA KUMAR DASH VS	// BRAHMANITARANG /103 /2022 ()
144	CRLMC/0002058/2023	STATE OF ODISHA RAJESH PATRA VS	AJAYA KUMAR ROUT VS	// SINGLA /198 /2019 ()
145	CRLMC/0002059/2023	STATE OF ODISHA PURNA CHANDRA SAHU VS	AMITAV TRIPATHY VS	// GOLANTHARA (BERHAMPUR) /25 /2020 ()
146	CRLMC/0002060/2023	BHASKAR RANA SHAKTI PRASAD SAHANI VS	PRAKASH KUMAR MISHRA VS	// / /0 ()
147	CRLMC/0002061/2023	UNION OF INDIA SHAKTI PRASAD SAHANI VS	PRAKASH KUMAR MISHRA VS	// / /0 ()
		UNION OF INDIA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0002062/2023	SHAKTI PRASAD SAHANI VS UNION OF INDIA	PRAKASH KUMAR MISHRA VS	//0 () //
149	CRLMC/0002063/2023	PRANEETA DAS VS STATE OF ODISHA	MANORANJAN MOHAPATRA VS	INFOCITY PS /158 /2022 () //
150	CRLMC/0002064/2023	NIZAM KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TANGI (KHURDA) /260 /2014 () //
151	CRLMC/0002065/2023	NILAMBAR BEHERA VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	barpalli /134 /2017 () //
152	CRLMC/0002066/2023	RENUBALA SABAT VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAIDYANATHPUR /332 /2022 () //
153	CRLMC/0002067/2023	RAIMATI DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SARANGADA /39 /2016 () //
154	CRLMC/0002068/2023	SUKANTA BARAD VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ITAMATI /178 /2020 () //
155	CRLMC/0002069/2023	BABUL BEHERA @ THENGU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	ANGUL TOWN /243 /2017 () //
156	CRLMC/0002070/2023	TABAK ALLI KHAN VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	BANSADA /65 /2023 () //
157	CRLMC/0002071/2023	S.K. IMRAN VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	TANGI /115 /2022 () //
158	CRLMC/0002072/2023	KALANDI PARIDA @ KALIA VS STATE OF ODISHA	DEVASHIS PANDA VS	PARJANG /101 /2003 () //
159	CRLMC/0002073/2023	DANGA @ RAJKISHORE MISHRA	PRAFULLA KUMAR BISWAL	PATTAMUNDAI /16 /2015

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
160	CRLMC/0002074/2023	PRASANT PALEI	RAKESH KUMAR MALLICK	CHANDAPUR /136 /2022
		VS	VS	()
		STATE OF ODISHA		//
161	CRLMC/0002075/2023	PRAKASH CHANDRA ROUTRAY	KABIRAJ PRADHAN	JANKIA P.S. /454 /2022
		VS	VS	()
		STATE OF ODISHA		//
162	CRLMC/0002076/2023	GYANABRATA DAS	BIDYADHAR PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
163	CRLMC/0002077/2023	SUBASH CHANDRA SAHOO	LINGARAJ MOHANTY	KORAPUT TOWN /9 /2017
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMC/0002078/2023	SURESH CHANDRA TRIPATHY	ABHAS MOHANTY	ANGUL SADAR PS /3 /2023
		VS	VS	()
		STATE OF ODISHA		//
165	CRLMC/0002079/2023	SAMIR @ SAMEER DASH	BYOMOKESH SAHOO	THELKOLOI PS /241 /2022
		VS	VS	()
		STATE OF ODISHA		//
166	CRLMC/0002080/2023	SISILA NAHAK @ SUSILA NAIK	PIYUSH KUMAR MISHRA	CHATRAPUR /251 /2023
		VS	VS	()
		STATE OF ODISHA		//
167	CRLMC/0002081/2023	PRABHAT KUMAR PATNAIK @ PRAVAT KUMAR PATNAIK	ANANDA PATTANAIAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
168	CRLMC/0002082/2023	SHAIK NAJIM	AMIT BISWAL	NABARANGAPUR TOWN /322 /2017
		VS	VS	()
		STATE OF ODISHA		//
169	CRLMP/0000800/2023	SANJAYA KESHARI MOHAPATRA	NIRANJAN PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
170	CRLMP/0000801/2023	SONATA DAS	PRATIK NAYAK	CHANDRASEKHARPUR /43 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMP/0000802/2023	STATE OF ODISHA PRABHUDAYAL AGRAWAL VS	SIDHARTH MISHRA VS	// /0 ()
172	CRLMP/0000803/2023	STATE OF ODISHA PURNA CHANDRA SINGH VS	KULDEEP MOHANTY VS	// /0 ()
173	CRLMP/0000804/2023	STATE OF ODISHA KISHORI MOHANTY VS	CHITTA RANJAN DASH VS	// /0 ()
174	CRLMP/0000805/2023	STATE OF ODISHA SANJAY KUMAR MOHANTY VS	CHITTA RANJAN DASH VS	// /0 ()
175	CRLMP/0000806/2023	STATE OF ODISHA AJAY KUMAR BEHERA VS	NARENDRA KUMAR SAHOO VS	// /0 ()
176	CRLMP/0000807/2023	STATE OF ODISHA MURALI MOHAN MOHAPATRA VS	RABINDRA NATH PANDA VS	// /0 ()
177	CRLMP/0000808/2023	STATE OF ODISHA KOILI BEHERA VS	BISWAJIT PASAYAT VS	// /0 ()
178	CRLMP/0000809/2023	STATE OF ODISHA UTTAM KUMAR NAYAK VS	BYOMAKESH TRIPATHY VS	// /0 ()
179	CRLMP/0000810/2023	STATE OF ODISHA MITU PATRA VS	JYOTIRMAYA SAHOO VS	// /0 ()
180	CRLMP/0000811/2023	SUKANTI PATRA SANGRAM KESHARI OTA VS	BYOMAKESH TRIPATHY VS	// /0 ()
181	CRLMP/0000812/2023	STATE OF ODISHA SUBHASISH BEHERA VS	BYOMAKESH TRIPATHY VS	// /0 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMP/0000813/2023	BANSIDHARA BEHERA VS IIC, PIPILI PS	RANJAN KUMAR ROUT VS	//0 () //
183	CRLMP/0000814/2023	SWASTIK PRIYADARSAN SATPATHY VS SWETA MISHRA	BRAHMANANDA TRIPATHY VS	//0 () //
184	CRLMP/0000815/2023	SATISH KUMAR PRADHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
185	CRLMP/0000816/2023	CHHATRAPATI @ UPENDRA MEHER VS DAMAYANTI @ DAMINI MEHER	SATYABRATA MOHANTY VS	//0 () //
186	CRLMP/0000817/2023	SHREE GOPAL GOSALA, ANGUL VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	//0 () //
187	CRLMP/0000818/2023	DILLIP KUMAR BARAL VS RASMI RANJAN PRUSTY	ANUP KUMAR MOHAPATRA VS	//0 () //
188	CRLMP/0000819/2023	GAYADHAR MAHALIK VS STATE OF ODISHA	RABI NARAYAN PANDA VS	//0 () //
189	CRLMP/0000820/2023	RATNAKAR SUTAR VS STATE OF ODISHA	RABI NARAYAN PANDA VS	//0 () //
190	CRLMP/0000821/2023	MALLUVALSA SAUJANYA @ A.SOUJANYA VS STATE OF ODISHA	DR.BINODA KUMAR MISHRA VS	//0 () //
191	CRLREV/0000215/2023	BIJAYA KUMAR MOHANTY VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	SALIPUR /333 /2020 () //
192	CRLREV/0000216/2023	NIHAR RANJAN BARIK VS STATE OF ODISHA	PRASANT KUMAR SAHOO VS	//0 DISTRICT & SESSIONS JUDGE,CUTTACK(Cuttack)
193	CRLREV/0000217/2023	MANJU BHOI	NABA KISHORE GURU	CRA/0000088/2018 GONDIA /89 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	FAO/0000197/2023	STATE OF ODISHA SASMITA TRIPATHY	BIBHUTI BHUSAN NANDA	//
		VS	VS	0
195	MACA/0000396/2023	STATE OF ODISHA BRAJA KISHORE SAHU	BISHNU BRATA SINGH	//
		VS	VS	0
196	MACA/0000397/2023	PRAMOD KUMAR PANDA MANGALA BEHERA	DEBASISH PATNAIK	//
		VS	VS	0
197	MACA/0000398/2023	BODIGE RAJU RASMITA MAHANKUDA	DEBASISH PATNAIK	//
		VS	VS	0
198	RPFAM/0000141/2023	PRAFULLA MAHANKUDA PRASANTA KUMAR PRADHAN	SARADA PRASAD DASH	//
		VS	VS	0
199	RPFAM/0000142/2023	PUJA @ PRAGYAN PARAMITA PRADHAN NARAYAN MEHER	MANOJ KUMAR PATI	//
		VS	VS	0
200	RPFAM/0000143/2023	RITA MEHER ALEKHA JENA @ AMULYA	ANJAN KUMAR BISWAL	//
		VS	VS	0
201	RPFAM/0000144/2023	SUNITA BISWAL @ JENA BHABANI SANKAR SAHOO	BYOMAKESH TRIPATHY	//
		VS	VS	0
202	RSA/0000161/2023	SAGARIKA SAHOO SWARAJ KUMAR PANDA	AJIT KUMAR TRIPATHY	//
		VS	VS	0
203	RSA/0000162/2023	HIMANSU PANDA TEKARU BARIK	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
204	RSA/0000163/2023	COLLECTOR AND DISTRICT MAGISTRATE, BARGARH MOTAWALI @ SAYED MATAWALLI	SOUMYA DEV RAY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	RVWPET/0000156/2023	ATTARUN NISA BIBI SUKULU SABAR VS STATE OF ODISHA	ADV. VS	// // 0 //
206	RVWPET/0000157/2023	SUBHRARASMI BEURA VS STATE OF ODISHA	AMIYA KUMAR MOHANTY (A) VS	// 0 //
207	RVWPET/0000158/2023	STATE POLLUTION CONTROL BOARD, ODISHA VS THE CHIEF MANAGER, ALLAHABAD BANK	SUSANTA KUMAR MISHRA VS	// 0 //
208	TRP(C)/0000158/2023	RASHMITA CHOUDHURY VS RAMYA RANJAN DASH	SUSANTA KUMAR BARAL VS	// 0 //
209	WA/0000829/2023	ADDL. CHIEF SECY, ODISHA, W.R.DEPTT. VS LAXMIDHAR NAIK	MALAYA KETAN BALABANTRAY, A.G.A. VS	// 0 //
210	WA/0000830/2023	ADDL.CHIEF SECRETARY,W.R DEPTT. VS SATYA BEHERA	MALAYA KETAN BALABANTRAY,A.G.A VS	// 0 //
211	WA/0000831/2023	STATE OF ODISHA VS MEERA MALLICK	TARUN PATNAIK, A.S.C. VS	// 0 //
212	WA/0000832/2023	STATE OF ODISHA VS LAXMIDHAR SAHOO	TARUN PATNAIK,A.G.A VS	// 0 //
213	WA/0000833/2023	STATE OF ODISHA VS PRAHALLAD PUHAN	TARUN PATNAIK,A.G.A VS	// 0 //
214	WA/0000834/2023	ADDL. CHIEF SECY, ODISHA, W.R. DEPTT. VS HEENA KUMARI NAIK	MALAYA KETAN BALABANTRAY, A.G.A. VS	// 0 //
215	WA/0000835/2023	STATE OF ODISHA VS SUSHREE MOHAPATRA	Y.S.P. BABU,A.G.A VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WA/0000836/2023	ADDL. CHIEF SECY, ODISHA, W.R.DEPTT. VS SUKURU @ SUKRU SAHOO	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
217	WA/0000837/2023	ADDL. CHIEF SECY, ODISHA, W.R.DEPTT. VS BIGYAN CHANDRA SAHOO	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
218	WA/0000838/2023	SATYENDRA NARAYAN CHAND VS M/S. NEELACHAL ISPAT NIGAM L.T.D.	SUBRAT KUMAR MOHANTY VS	// 0 //
219	WA/0000839/2023	DY. DIRECTOR, ESI CORP. REGIONAL OFFICE, BBSR AMARENDRA PRASAD RAY VS M/S.HOTEL SAGAR,DOLAMUNDAI, CUTTACK	VS	// 0 //
220	WA/0000840/2023	DILLIP KUMAR SAHU VS SINGARIA MAJHI	DIGAMBARA MISHRA VS	// 0 //
221	WA/0000841/2023	GAURI SHANKAR PATTNAYAK VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// 0 //
222	WA/0000842/2023	STATE OF ODISHA VS BINODINI PRADHAN	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
223	WA/0000843/2023	STATE OF ODISHA VS SADHAN CHANDRA DAS	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
224	WP(C)/0013110/2023	ANUPAMA PANDA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
225	WP(C)/0013111/2023	RANJAN KUMAR SAHOO VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
226	WP(C)/0013112/2023	PRAKASH CHANDRA DARJEE VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
227	WP(C)/0013113/2023	BISHNU CHARAN BEHERA	BIJAYA KUMAR PARIDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0013114/2023	RAJDHANI PUJA SAMITTEE AND ITS GROUP OF DEPTHS	BIHARANJAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0013115/2023	M/S NUTANSTEELEX, CUTTACK	PRAKASH KUMAR JENA	//
		VS	VS	0
		CT AND GST OFFICER, CUTTACK		//
230	WP(C)/0013116/2023	PRATIMA SWAIN	SOUMYA RANJAN PATI	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0013117/2023	GOURANGA DALAI	ANIRUDHA DAS	//
		VS	VS	0
		UNION OF INDIA		//
232	WP(C)/0013118/2023	BIJAYA KUMAR PARIDA	SANAT KUMAR DAS	//
		VS	VS	0
		AO, INDIAN OVERSEAS BANK, BBSR		//
233	WP(C)/0013119/2023	PRASANTA KUMAR MISHRA	AJIT KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0013120/2023	MANORANJAN SAHOO	ALOK KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0013121/2023	JYOSHNRANI SAHOO	AJIT KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0013122/2023	KUNDI BARIHA	AMBIKA PRASAD RAY	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0013123/2023	MANORANJAN SAHOO	ALOK KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0013124/2023	SATRUGHANA DALEI	SUBAS CHANDRA DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0013125/2023	STATE OF ODISHA MANORANJAN SAHOO VS	ALOK KUMAR PANDA VS	// // ()
240	WP(C)/0013126/2023	STATE OF ODISHA SUDARSHAN DALEI VS	SUBAS CHANDRA DAS VS	// // ()
241	WP(C)/0013127/2023	STATE OF ODISHA JANMEJAYA BHOI VS	SARITA PANDA VS	// // ()
242	WP(C)/0013128/2023	STATE OF PROJECT DIRECTOR, OPEPA, BBSR MANORANJAN SAHOO VS	ALOK KUMAR PANDA VS	// // ()
243	WP(C)/0013129/2023	STATE OF ODISHA UPENDRA DAS VS	SUBAS CHANDRA DAS VS	// // ()
244	WP(C)/0013130/2023	STATE OF ODISHA GUNANIDHI KHATUA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
245	WP(C)/0013131/2023	STATE OF ODISHA ASHWINI KUMAR KHATUA VS	SUBAS CHANDRA DAS VS	// // ()
246	WP(C)/0013132/2023	STATE OF ODISHA TUNA SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
247	WP(C)/0013133/2023	STATE OF ODISHA PRANAB KUMAR PATRA VS	PRABODHA CHANDRA NAYAK VS	// // ()
248	WP(C)/0013134/2023	THE COMMNR. OF CT AND GST, ODISHA MALA ROY VS	P. RAMAKRISHNA PATRO VS	// // ()
249	WP(C)/0013135/2023	STATE OF ODISHA SRINIBAS BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0013136/2023	SANJIB KUMAR BHUTIA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
251	WP(C)/0013137/2023	BIJAY KUMAR SAMAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
252	WP(C)/0013138/2023	KANTHIA SAMAL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
253	WP(C)/0013139/2023	SWORNANJALI MISHRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
254	WP(C)/0013140/2023	UDIT NAYAK VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //
255	WP(C)/0013141/2023	PURNA CHANDRA SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
256	WP(C)/0013142/2023	UTPAL KUMAR ACHARYA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
257	WP(C)/0013143/2023	PRAFULL KUMAR NAIK @ PRAPHULL KUMAR NAIKRANJIT SAMAL VS STATE OF ODISHA	VS	// 0 //
258	WP(C)/0013144/2023	PRATAP KISHORE MOHANTY VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
259	WP(C)/0013145/2023	BIKASH RANJAN BISWAL VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
260	WP(C)/0013146/2023	PARAMANANDA MAHANTY VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
261	WP(C)/0013147/2023	GAGAN BIHARI PANDA	BIRAJA PRASANNA DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0013148/2023	DURGA PRASAD MAHAPATRA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0013149/2023	CHAITANYA THAKUR MISHRA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0013150/2023	BASUDEV MAHAHUD	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0013151/2023	ISWAR CHANDRA PATRA	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0
		THE COLLECTOR, MAYURBHANJ		//
266	WP(C)/0013152/2023	HIRAMANI JENA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0013153/2023	SACHIDANANDA MOHANTY	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0013154/2023	SUMAN MANDAL	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0013155/2023	NANI GOPAL PRADHAN	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0013156/2023	PRAFULLA KUMAR PRADHAN	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0013157/2023	SAMBHUNATH KUDUMBA	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0013158/2023	DWITIYA SETH	RANJIT SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0013159/2023	STATE OF ODISHA SATAMBAR PRADHANI VS	ANIL KUMAR DAS VS	// // 0
274	WP(C)/0013160/2023	STATE OF ODISHA SAROJINI SAHU VS	RANJIT SAMAL VS	// // 0
275	WP(C)/0013161/2023	STATE OF ODISHA DEBENDRA KUMAR KHARSEL VS	LAXMI PRASAD DWIVEDY VS	// // 0
276	WP(C)/0013162/2023	STATE OF ODISHA JUBARAJ BISWAL VS	RANJIT SAMAL VS	// // 0
277	WP(C)/0013163/2023	STATE OF ODISHA ANIL KUMAR KALIA VS	RANJIT SAMAL VS	// // 0
278	WP(C)/0013164/2023	STATE OF ODISHA BENUDHAR SAHOO VS	RANJIT SAMAL VS	// // 0
279	WP(C)/0013165/2023	STATE OF ODISHA ANUPAMA NAYAK VS	RANJIT SAMAL VS	// // 0
280	WP(C)/0013166/2023	STATE OF ODISHA SHIRISH CHANDRA MAHANTA VS	RANJIT SAMAL VS	// // 0
281	WP(C)/0013167/2023	STATE OF ODISHA SURAMA MANJARI NAIK VS	RANJIT SAMAL VS	// // 0
282	WP(C)/0013168/2023	STATE OF ODISHA KARPUR HANTAL VS	SATYARANJAN MOHAPATRA VS	// // 0
283	WP(C)/0013169/2023	STATE OF ODISHA DHANESWAR PRADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0013170/2023	ISWAR CHANDRA MAHANTA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
285	WP(C)/0013171/2023	RAJESH SAHU VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
286	WP(C)/0013172/2023	PRADIPTA KUMAR SWAIN VS COLLECTOR, SUNDARGARH	PRADEEPTA KUMAR BEHERA VS	// 0 //
287	WP(C)/0013173/2023	SOUKILAL DASH VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
288	WP(C)/0013174/2023	DEBENDRANATH MAHARANA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
289	WP(C)/0013175/2023	HADIBANDHU ROUT VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
290	WP(C)/0013176/2023	SARBANI NANDI VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
291	WP(C)/0013177/2023	DAMBURU KARJI @ NAIK VS THE COLLECTOR, KEONJHAR	ARIJEET MISHRA VS	// 0 //
292	WP(C)/0013178/2023	DAMBURU KARJI @ NAIK VS THE COLLECTOR, KEONJHAR	ARIJEET MISHRA VS	// 0 //
293	WP(C)/0013179/2023	DAMBURU KARJI @ NAIK VS THE COLLECTOR, KEONJHAR	ARIJEET MISHRA VS	// 0 //
294	WP(C)/0013180/2023	RAJENDRA KUMAR RANJIT VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
295	WP(C)/0013181/2023	DAMBURU KARJI @ NAIK	ARIJEET MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WP(C)/0013182/2023	THE COLLECTOR, KEONJHAR DAMBURU KARJI @ NAIK	ARIJEET MISHRA	//
		VS	VS	0
297	WP(C)/0013183/2023	THE COLLECTOR, KEONJHAR SURENDRANATH PANDA	JATINDRA KUMAR MOHAPATRA	//
		VS	VS	0
298	WP(C)/0013184/2023	THE ADDL.COMMNR. SETTLEMENT AND CONSOLIDATION,GANJAM DAMBURU KARJI @ NAIK	ARIJEET MISHRA	//
		VS	VS	0
299	WP(C)/0013185/2023	THE COLLECTOR, KEONJHAR M/S.ADARSHA NOBLE CORPORATION LTD. BBSR	JATINDRA KUMAR MOHAPATRA	//
		VS	VS	0
300	WP(C)/0013186/2023	BRIDGE AND ROOF CO. INDIA LTD, WB BHUBAN BAGHEL	BIVUDATTA CHALAN	//
		VS	VS	0
301	WP(C)/0013187/2023	STATE OF ODISHA DAMBURU KARJI @ NAIK	ARIJEET MISHRA	//
		VS	VS	0
302	WP(C)/0013188/2023	THE COLLECTOR, KEONJHAR DAMBURU KARJI @ NAIK	ARIJEET MISHRA	//
		VS	VS	0
303	WP(C)/0013189/2023	THE COLLECTOR, KEONJHAR KOELI PRUSTY	AJAYA KUMAR MOHARANA	//
		VS	VS	0
304	WP(C)/0013190/2023	STATE OF ODISHA DUKHABANDHU PRADHAN	SIBA PRASAD PATI	//
		VS	VS	0
305	WP(C)/0013191/2023	STATE OF ODISHA MANJUSA MISHRA	AVIJIT PATNAIK	//
		VS	VS	0
306	WP(C)/0013192/2023	STATE OF ODISHA CHINTAMANI ROUT	BANSHIDHAR SATAPATHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0013193/2023	STATE OF ODISHA SUNIL NAYAK VS	ZENITH MARY WALLCE VS	// // 0
308	WP(C)/0013194/2023	STATE OF ODISHA PRAVAKAR JENA VS	VIVEKANAND JENA VS	// // 0
309	WP(C)/0013195/2023	STATE OF ODISHA SAROJ RANJAN BHARATI VS	DEEPALI MAHAPATRA VS	// // 0
310	WP(C)/0013196/2023	STATE OF ODISHA DEBARAJ NAIK VS	BIJAYA KUMAR MISHRA VS	// // 0
311	WP(C)/0013197/2023	STATE OF ODISHA RATIKANTA PANIGRAHI VS	PITAMBAR PANDA VS	// // 0
312	WP(C)/0013198/2023	STATE OF ODISHA PRADIPA KUMAR SAHOO VS	NIRANJAN NAYAK VS	// // 0
313	WP(C)/0013199/2023	STATE OF ODISHA PURNA CHANDRA TRIPATHY VS	PITAMBAR PANDA VS	// // 0
314	WP(C)/0013200/2023	STATE OF ODISHA DEBAKI BEHERA VS	SAILESH CHANDRA SAMANTARAY VS	// // 0
315	WP(C)/0013201/2023	STATE OF ODISHA PRASANNA KUMAR PARIDA VS	PRAVAT KUMAR NAYAK VS	// // 0
316	WP(C)/0013202/2023	STATE OF ODISHA HEMANANDA DIGAL VS	JITENDRA KUMAR DIGAL VS	// // 0
317	WP(C)/0013203/2023	STATE OF ODISHA SUKANTI NAIK VS STATE OF ODISHA	SAILESH CHANDRA SAMANTARAY VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0013204/2023	MANJULATA SAHOO VS STATE OF ODISHA	SAILESH CHANDRA SAMANTARAY VS	// 0 //
319	WP(C)/0013205/2023	BIRENDRA KUMAR PANDA VS STATE OF ODISHA	DEBENDRA KUMAR DHAR VS	// 0 //
320	WP(C)/0013206/2023	MIR SAMIRUDDIN VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
321	WP(C)/0013207/2023	GAYATRI ASSOCIATES, CUTTACK VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
322	WP(C)/0013208/2023	BIKRAM ROUT VS STATE OF ODISHA	BINAYAK PRASHAD MOHANTY VS	// 0 //
323	WP(C)/0013209/2023	MINAKETAN PRADHAN VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
324	WP(C)/0013210/2023	JHARANA DUTTA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// 0 //
325	WP(C)/0013211/2023	SAURRENDRA KUMAR MOHAPATRA VS ADDL. COMMNR., ADDL REVISIONAL CORT NO IV, BBSR	DINABANDHU NAYAK VS	// 0 //
326	WP(C)/0013212/2023	JAGANNATH CHATARJEE VS ADDL. COMMNR., ADDL. REVISIONAL COURT NO IV, BBSR	DINABANDHU NAYAK VS	// 0 //
327	WP(C)/0013213/2023	RABINARAYAN MOHANTY VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
328	WP(C)/0013214/2023	BARUNA MIRDHA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
329	WP(C)/0013215/2023	SHABANA AZMI	NIRANJAN BISWAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0013216/2023	JASODA HARIJAN @ JASADA HARIJAN	SANAT KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0013217/2023	SURESH CHANDRA GIRI	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		COMMNR. OF CT AND GST., ODISHA		//
332	WP(C)/0013218/2023	MAA MANGALA WOMENS SELF HELP GROUP, BALASORE	SUDHAKAR RAO	//
		VS	VS	0
		COLLECTOR AND D.M., BOLANGIR		//
333	WP(C)/0013219/2023	GYANA RANJAN MISHRA	LAXMAN BHOI	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0013220/2023	RAJKISHORE BEHERA	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0013221/2023	BHARAT BEHERA	KSHIROD KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0013222/2023	LAXMIDHAR TRIPATHY	MITRA RANJAN TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0013223/2023	MAHESWAR KAR	HEMANT KUMAR MUND	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0013224/2023	SUNYABASI SAHOO	KSHIROD KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0013225/2023	PRAMOD KUMAR PATTANAİK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0013226/2023	TANU MALİK	DINABANDHU NAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0013227/2023	THE ADDL. COMMNR., LR AND S, JAJPUR RAMA CHANDRA BEHERA VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// // 0 //
342	WP(C)/0013228/2023	BIJAYA KUMAR BISWAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
343	WP(C)/0013229/2023	PRASANNA KUMAR DHAL VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
344	WP(C)/0013230/2023	DASARATHI PAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
345	WP(C)/0013231/2023	BINOD BIHARI PANDA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
346	WP(C)/0013232/2023	SADABHUJA RADHARAMAN DEV DEITY, JAJPUR VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
347	WP(C)/0013233/2023	ANNAPURNA MALLICK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
348	WP(C)/0013234/2023	PRANAB KUMAR SAHU VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
349	WP(C)/0013235/2023	SATYAJIT BISWAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
350	WP(C)/0013236/2023	DURGA CHARAN MOHAPATRA VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	// 0 //
351	WP(C)/0013237/2023	KABITA BARIK VS UNION OF INDIA	PRAVAT RANJAN SUTAR VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0013238/2023	MANMOHAN MOHANTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
353	WP(C)/0013239/2023	M/S BHUBANESWAR FOOD CITY PVT. LTD., BBSR VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
354	WP(C)/0013240/2023	MAHENDRA KUMAR BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
355	WP(C)/0013241/2023	KHETRABASI SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
356	WP(C)/0013242/2023	MAA ANNAPURNA SCHOOL OF NURSING, BBSR VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// 0 //
357	WP(C)/0013243/2023	MIR TAFIK VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// 0 //
358	WP(C)/0013244/2023	MIR TAFIK VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// 0 //
359	WP(C)/0013245/2023	BISHNU CHARAN NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
360	WP(C)/0013246/2023	M/S P.B.CONSTRUCTION, BBSR VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
361	WP(C)/0013247/2023	RAJENDRANATH NANDA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// 0 //
362	WP(C)/0013248/2023	ARUN KUMAR SAHOO VS THE ADDL, STATE TAX OFFICER, CT AND GST, JAJPUR	BIJAY PANDA VS	// 0 //
363	WP(C)/0013249/2023	SIBA RAM PANDA	SUBASH CH PANI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0013250/2023	PADMABATI MAHANTA	PRAFULLA KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0013251/2023	BIBHUTI BHUSAN BEHERA	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		THE STATE OF ODISHA		//
366	WP(C)/0013252/2023	JAYANTI JENA	SUBIR PALIT	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0013253/2023	KUNDURAM KHADIA	BHARAT BHUSAN ROUSTRAY	//
		VS	VS	0
		THE ADDL. DIST. MAGISTRATE, ROURKELA		//
368	WP(C)/0013254/2023	BIRJU KHADIA	BHARAT BHUSAN ROUSTRAY	//
		VS	VS	0
		THE ADDL. DIST. MAGISTRATE, ROURKELA		//
369	WP(C)/0013255/2023	RESHMA BHUMIJ	BHARAT BHUSAN ROUSTRAY	//
		VS	VS	0
		THE ADDL. DIST. MAGISTRATE, ROURKELA		//
370	WP(C)/0013256/2023	JAYANTI JENA	SUBIR PALIT	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0013257/2023	AKSHAYA KUMAR SWAIN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0013258/2023	MADANMOHAN SWAIN	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0013259/2023	GANGADHAR SAHOO	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0013260/2023	PRASANNA KUMAR BISOI	RAJJEET ROY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0013261/2023	ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR MANABODH PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // ()
376	WP(C)/0013262/2023	BALADEB PRASAD MOHANTY VS SPECIAL LAO, RENGALI RIGHT CANAL SYSTEM, DHENKANAL	SUKANTA KUMAR NAYAK VS	// ()
377	WP(C)/0013263/2023	NAYAGARH DIST. CENTRAL CO-OP. BANK LTD. VS THE CONTROLLING AUTHORITY UNDER P.G. ACT-CUM-DLC, NAYAGARH	BAIDHAR SAHOO VS	// ()
378	WP(C)/0013264/2023	NAYAGARH DIST. CENTRAL CO-OP. BANK LTD. VS THE CONTROLLING AUTHORITY UNDER P.G. ACT-CUM-DLC, NAYAGARH	BAIDHAR SAHOO VS	// ()
379	WP(C)/0013265/2023	DR. PRAFULLA KUMAR BARAL VS STATE OF ODISHA	JYOTI RANJAN DEO VS	// ()
380	WP(C)/0013266/2023	NAYAGARH DIST. CENTRAL CO-OP. BANK LTD. VS THE CONTROLLING AUTHORITY UNDER P.G. ACT-CUM-DLC, NAYAGARH	BAIDHAR SAHOO VS	// ()
381	WP(C)/0013267/2023	DEBI PRASAD BINDHANI VS MANASI PARIDA @ BINDHANI	SUJATA JENA VS	// ()
382	WP(C)/0013268/2023	NAYAGARH DIST. CENTRAL CO-OP. BANK LTD. VS THE CONTROLLING AUTHORITY UNDER P.G. ACT-CUM-DLC, NAYAGARH	BAIDHAR SAHOO VS	// ()
383	WP(C)/0013269/2023	RANJITA DAS VS BIKRAM NANDA MOHANTY	ANUPAM RATH VS	// ()
384	WP(C)/0013270/2023	ANURADHA CHOUDHURY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// ()
385	WP(C)/0013271/2023	NAYAGARH DIST. CENTRAL CO-OP. BANK LTD. VS THE CONTROLLING AUTHORITY UNDER P.G. ACT-CUM-DLC, NAYAGARH	BAIDHAR SAHOO VS	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0013272/2023	MILAN KUMAR BEHERA VS STATE OF ODISHA	SAMARENDRA PATTANAIAK VS	// 0 //
387	WP(C)/0013273/2023	NAYAGARH DIST. CENTRAL CO-OP. BANK LTD. VS THE CONTROLLING AUTHORITY UNDER P.G. ACT-CUM-DLC, NAYAGARH	BAIDHAR SAHOO VS	// 0 //
388	WP(C)/0013274/2023	TRIBENI BEHERA VS STATE OF ODISHA	AMITABH PRADHAN VS	// 0 //
389	WP(C)/0013275/2023	NAYAGARH DIST. CENTRAL CO-OP. BANK LTD. VS THE CONTROLLING AUTHORITY UNDER P.G. ACT-CUM-DLC, NAYAGARH	BAIDHAR SAHOO VS	// 0 //
390	WP(C)/0013276/2023	SAROJABALA JENA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
391	WP(C)/0013277/2023	BHARATI HARICHANDAN VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
392	WP(C)/0013278/2023	SARAT KUMAR DAS VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
393	WP(C)/0013279/2023	PRANA KRUSHNA DAS VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
394	WP(C)/0013280/2023	SANTOSH KUMAR SETHY VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
395	WP(C)/0013281/2023	SUNANDA MISHRA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
396	WP(C)/0013282/2023	SURYA KUMAR PADHEE VS M/S. SARANDAMAL SERVICE COOPERATIVE SOCIETY LTD	RABINDRA NATH DEBATA VS	// 0 //
397	WP(C)/0013283/2023	BISHNU CHARAN DIGAL	MANOJ KUMAR BALASAMANTA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0013284/2023	JAYANTI KUMARI HOTA	GOPAL KRUSHNA NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0013285/2023	BHANJA KISHORE SAHOO	GOPAL KRUSHNA NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0013286/2023	AGASTI DURGA	ABINASH ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0013287/2023	RABINDRANATH MOHAPATRA	GOPAL KRUSHNA NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0013288/2023	SURENDRA RAUT	GOPAL KRUSHNA NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0013289/2023	SABITRI PATTANAYAK	AMIYA KUMAR CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0013290/2023	M/S. KALS BREWERIES PVT LTD.,CHENNAI	BIDESH RANJAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0013291/2023	BARSA RANI PRUSTY	SHASHI BHUSAN JENA	//
		VS	VS	0
		DEAN AND PRINCIPAL OF (VSSIMSAR)		//
406	WP(C)/0013292/2023	RAVINDRA NATH SHUKLA	AMIYA KUMAR CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0013293/2023	SANKARSAN PRADHAN	AMIYA KUMAR CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0013294/2023	RANJU MISHRA	SHASHI BHUSAN JENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0013295/2023	DIRECTOR, VSSIMSAR KALANDI CHARAN BEHERA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// // ()
410	WP(C)/0013296/2023	M/S. MALAYA KUMAR MOHAPATRA VS JOINT COMMISSIONER OF STATE ,CUTTACK TAX	KAJAL SAHOO VS	// ()
411	WP(C)/0013297/2023	SOUMYA RANJAN NAYAK VS STATE OF ODISHA	KIRAN ROUT VS	// ()
412	WP(C)/0013298/2023	ROUSHAN AHMAD KHAN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// ()
413	WP(C)/0013299/2023	PRADIPTA KUMAR ROUT VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// ()
414	WP(C)/0013300/2023	ASHOK KUMAR DASH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// ()
415	WP(C)/0013301/2023	M/S. MALAYA KUMAR MOHAPATRA VS JOINT COMMISSIONER OF STATE TAX(APPEAL)	KAJAL SAHOO VS	// ()
416	WPCRL/0000057/2023	KAIBALYA KUMAR ROUT VS STATE OF ODISHA	ASISH KUMAR RAY VS	//0 ()
417	ABLAPL/0004095/2023	MANGU RAO VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	MALGODOWN /21 /2023 ()
418	ABLAPL/0004096/2023	SANJIB KUMAR MAJHI VS STATE OF ODISHA	RAKESH BEHERA VS	CHOUWAR /234 /2019 ()
419	ABLAPL/0004097/2023	RASIME @ RASHMI RANJAN MAHALIK VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	TIHIDI /163 /2023 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0004098/2023	RASIME @ RASHMI RANJAN MAHALIK VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	TIHIDI /161 /2023 () //
421	ABLAPL/0004099/2023	HALADHAR SWAIN VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	// /0 () //
422	ABLAPL/0004100/2023	KHIROD CHANDRA BARAL VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	PIPLI /128 /2023 () //
423	ABLAPL/0004101/2023	CHITTARANJAN SAMAL VS STATE OF ODISHA	AMIT KUMAR NATH VS	BANARAPAL /11 /2023 () //
424	ABLAPL/0004102/2023	MANOJ ROHIDAS VS STATE OF ODISHA	RAMESH AGARWAL VS	THELKOLOI PS /97 /2023 () //
425	ABLAPL/0004103/2023	BIBHUTI BHUSAN PALTASINGH VS STATE OF ODISHA	SWAYAMJIT ROUT VS	KANAS /30 /2023 () //
426	ABLAPL/0004104/2023	KHELA JENA VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	GANGAPUR (ASKA) /242 /2023 () //
427	ABLAPL/0004105/2023	SUBASIS NANDA VS STATE OF ODISHA	ANIRUDHA DAS VS	BASELI SAHI PS /102 /2023 () //
428	ABLAPL/0004106/2023	SK. MASIULLAH @ SK. BABU VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	SALIPUR /128 /2023 () //
429	ABLAPL/0004107/2023	ALOK KU. MAHAKUDA VS STATE OF ODISHA	ANIRUDHA DAS VS	BASELI SAHI PS /102 /2023 () //
430	ABLAPL/0004108/2023	JYOTIRANJAN MALLICK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BIRIDI PS /130 /2023 () //
431	ABLAPL/0004109/2023	LAXMIKANTA SAHOO @LAXMIKANT SAHOO	SMRUTI RANJAN MOHAPATRA	CANTONMENT ROAD /140 /2021

ORISSA HIGH COURT

FILING REPORT AS ON :25/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0004110/2023	STATE OF ODISHA BIDYADHAR PRADHAN	ARUNDHATI SAHU	// PIPLI /23 /2023
		VS	VS	()
433	ABLAPL/0004111/2023	STATE OF ODISHA PRAMOD BEHERA	MANORANJAN ACHARYA	// NAYAGARH SADAR /64 /2023
		VS	VS	()
434	ABLAPL/0004112/2023	STATE OF ODISHA SANATOSH KUMAR JENA	ANIRUDHA DAS	// BASELI SAHI PS /102 /2023
		VS	VS	()
435	ABLAPL/0004113/2023	STATE OF ODISHA TUTU SAHU	ASUTOSH TRIPATHY	// JARAPADA /78 /2023
		VS	VS	()
436	ABLAPL/0004114/2023	STATE OF ODISHA SIYARAM SINGH	ARUN KUMAR PATRA	// POTTANGI /47 /2023
		VS	VS	()
437	ABLAPL/0004115/2023	STATE OF ODISHA NAKA SANTOSH KUMAR @ N. SANTOSH KUMAR	SOUBHAGYA KUMAR DASH	// PARLAKHEMUNDI /86 /2023
		VS	VS	()
438	ABLAPL/0004116/2023	STATE OF ODISHA MAMATA BISHOI @ SAHU	AJAYA KUMAR ROUT	// BERHAMPUR /29 /2023
		VS	VS	()
439	ABLAPL/0004117/2023	STATE OF ODISHA KAMALA BEHERA	AJAYA KUMAR ROUT	// BERHAMPUR /29 /2023
		VS	VS	()
440	ABLAPL/0004118/2023	STATE OF ODISHA DASARATHA @ DASARATHI NAYAK	ASISH CHANDRA RATH	// KUAKHIA /119 /2023
		VS	VS	()
441	ABLAPL/0004119/2023	STATE OF ODISHA BISWAJIT@ BADAL ROUT@ BISWAKALYAN ROUT	AMITAV TRIPATHY	// ODAGAON /61 /2023
		VS	VS	()
442	ABLAPL/0004120/2023	STATE OF ODISHA SATYABRATA BARIK	SIDHARTHA MISHRA	// HEMGIR /259 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :25/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0004121/2023	STATE OF ODISHA LOKANATH PRADHAN VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /215 /2023 ()
444	ABLAPL/0004122/2023	STATE OF ODISHA BIJAY NARAYAN MOHAPATRA VS	AMITAV TRIPATHY VS	// ITAMATI /17 /2023 ()
445	ABLAPL/0004123/2023	STATE OF ODISHA SUMANTA SWAIN VS	ANUGRAHA NARAYAN SAMANTARAY VS	// ABHAYACHANDPUR /103 /2023 ()
446	ABLAPL/0004124/2023	STATE OF ODISHA ARABINDA ROUT VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /200 /2023 ()
447	ABLAPL/0004125/2023	STATE OF ODISHA JAGYENSWAR PANDA VS	ABINASH ROUTRAY VS	// CRRI /10 /2023 ()
448	ABLAPL/0004126/2023	STATE OF ODISHA CHIRANJIT MOHANTA VS	BIRENDRA KUMAR MAHAPATRA VS	// SAHID NAGAR P.S. /103 /2023 ()
449	ABLAPL/0004127/2023	STATE OF ODISHA SOHAIL SEIKH @ SOHEL SK. VS	BIJAYA KUMAR RAGADA VS	// MAHILA PS SAMBALPUR /106 /2022 ()
450	ABLAPL/0004128/2023	STATE OF ODISHA DADHIBAMAN SETHY @ DADHI BABAN SETHI VS	BIKRAM KESHARI BAL VS	// BHADRESWAR /28 /2023 ()
451	ABLAPL/0004129/2023	STATE OF ODISHA MANUDHAR NAYAK VS	BIKRAM KESHARI BAL VS	// MAHANGA /109 /2023 ()
452	ABLAPL/0004130/2023	STATE OF ODISHA SK. ABDUL TASLIM @ SIBAJI VS	CHHABI BEHERA VS	// TIGIRIA /38 /2023 ()
453	ABLAPL/0004131/2023	STATE OF ODISHA SUKUMAR BEHERA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// AGARAPADA /64 /2023 () //

ORISSA HIGH COURT

FILING REPORT AS ON :25/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0004132/2023	MINAKETAN NAIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	CAPITAL P.S. /245 /2023 () //
455	ABLAPL/0004133/2023	DEBAJI LAKRA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	LAIKERA /268 /2022 () //
456	ABLAPL/0004134/2023	MAHAMMAD MUKTAR @ MUKTAR KHAN @ M.MOKTAR VS STATE OF ODISHA	KUNDA SANKAR SAHU VS	BALIMI /86 /2023 () //
457	ABLAPL/0004135/2023	RIKESH SAHU VS STATE OF ODISHA	UMAKANTA BARIK VS	KUNDEI /26 /2023 () //
458	ABLAPL/0004136/2023	PAPAN PRADHAN VS STATE OF ODISHA	HARISH CHANDRA SAHOO VS	GURUDIJHATIA /53 /2023 () //
459	ABLAPL/0004137/2023	DEEPAK @ DEPAK KUMAR BEHERA @ DIPU BEHERA VS STATE OF ODISHA	AYADEBA BEHERA VS	CHANDABALI /405 /2022 () //
460	ABLAPL/0004138/2023	SUBAL SAHU VS STATE OF ODISHA	BIDYADHAR PANDA VS	DHANUPALI /127 /2023 () //
461	ABLAPL/0004139/2023	KASINATHA PAIKARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /114 /2023 () //
462	ABLAPL/0004140/2023	KELA @ KELU CHARAN SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	GURUDIJHATIA /42 /2023 () //
463	ABLAPL/0004141/2023	PRIYABRATA DEBATA VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	LALBAG /3 /2014 () //
464	ABLAPL/0004142/2023	SUSHANTA KUMAR DAS VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BASTA /27 /2023 () //
465	ABLAPL/0004143/2023	PURNA CHANDRA MOHANTY	UMESH CHANDRA PATNAIK	MAHILA P.S. BUXIBAZAR /19 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :25/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	ABLAPL/0004144/2023	STATE OF ODISHA ANA @ ANAND NAYAK	SANGRAM KESHARI ROUT	// BONTH /54 /2023
		VS	VS	()
467	ABLAPL/0004145/2023	STATE OF ODISHA KSHYAMA PRASAD ROUT @ ADITYA	ALOK KUMAR MOHAPATRA	// NAYAPALLI P.S. /792 /2022
		VS	VS	()
468	ABLAPL/0004146/2023	STATE OF ODISHA SURESH KUMAR RANA	AMLAN SHAKTI PAUL	// KHANDAGIRI P.S. /121 /2023
		VS	VS	()
469	ABLAPL/0004147/2023	STATE OF ODISHA DEVASISH DEO @ DEVASISH CHANDRA DEO	BHARAT BHUSAN ROUSTRAY	// BONAI /56 /2023
		VS	VS	()
470	ABLAPL/0004148/2023	STATE OF ODISHA BIBHUTI BHUSAN DASH	JYOTIRMAYA SAHOO	// KHURDA SADAR /108 /2023
		VS	VS	()
471	ABLAPL/0004149/2023	STATE OF ODISHA MITU SAHOO @AKSHYA KUMAR SAHOO	ABINASH ROUSTRAY	// CRRI /10 /2023
		VS	VS	()
472	ABLAPL/0004150/2023	STATE OF ODISHA SANJAY LAKRA	BIJAYA KUMAR RAGADA	// LAIKERA /268 /2022
		VS	VS	()
473	ABLAPL/0004151/2023	STATE OF ODISHA PINKI DAS	TARA PRASAD MOHAPATRA	// KRUSHNA PRASAD /84 /2020
		VS	VS	()
474	ABLAPL/0004152/2023	STATE OF ODISHA MUKESH KUMAR	TIRTH KUMAR SAHU	// G.R.P.S. /20 /2023
		VS	VS	()
475	ABLAPL/0004153/2023	STATE OF ODISHA BHAGU RAM GHOTIA @B.R. GOTIA	TIRTH KUMAR SAHU	// G.R.P.S. /20 /2023
		VS	VS	()
476	ABLAPL/0004154/2023	STATE OF ODISHA SHANTILATA DAS	PRAVASH CHANDRA JENA	// JALESWAR /181 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :25/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0004155/2023	STATE OF ODISHA SAROJ CHHURIA VS	BYOMOKESH SAHOO VS	// RENGALI (SAMBALPUR) /78 /2023 ()
478	ABLAPL/0004156/2023	STATE OF ODISHA SANTOSH NAIK VS	AMIT KUMAR NATH VS	// BIKRAMPUR FCI /83 /2023 ()
479	ABLAPL/0004157/2023	STATE OF ODISHA SANKAR DALAI VS	PRAVU PITYARTHI KU. PANDIT VS	// KAMARDA /98 /2022 ()
480	ABLAPL/0004158/2023	STATE OF ODISHA NARAYAN NAYAK VS	SIVA SANKAR CHAINI VS	// EOW,BHUBANESWAR /14 /2023 ()
481	ABLAPL/0004159/2023	STATE OF ODISHA GAJAMANI BAG VS	AMIT PRASAD BOSE VS	// LATHOR /48 /2023 ()
482	ABLAPL/0004160/2023	STATE OF ODISHA AFSANA BIBI VS	ABHAYA KUMAR PARIDA VS	// DASARATHPUR /49 /2023 ()
483	ABLAPL/0004161/2023	STATE OF ODISHA NABAKISHORE MOHARANA VS	KOUSIK ANANDA GURU VS	// / /0 ()
484	ABLAPL/0004162/2023	STATE OF ODISHA JHUNU MAJHI VS	PRASANNA KUMAR PANDA (3) VS	// KUNDHEIGOLA /7 /2023 ()
485	ABLAPL/0004163/2023	STATE OF ODISHA AMI BEHERA VS	AMIT KUMAR NATH VS	// BAGDIA /60 /2023 ()
486	ABLAPL/0004164/2023	STATE OF ODISHA DIBENDU PRASAD SAHOO @ DIBYENDU PRASAD SAHOO VS	AMLAN SHAKTI PAUL VS	// BANTALA /178 /2023 ()
487	ABLAPL/0004165/2023	STATE OF ODISHA BAPUJI PRADHAN VS	AMLAN SHAKTI PAUL VS	// BANTALA /178 /2023 ()
		STATE OF ODISHA		//

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FILING REPORT AS ON :25/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0004166/2023	BASUDEB @ BASUDEV BHANJA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /104 /2023 () //
489	ABLAPL/0004167/2023	ANANDA CHANDRA BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /84 /2020 () //

ORISSA HIGH COURT

MISC CASES FILED on :25/04/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	19/2023 ARBA/9/2023	M/S. ANUPAM INDUSTRIES LTD.-MP	ANUPAM DWIVEDI
2	20/2023 ARBA/9/2023	M/S. ANUPAM INDUSTRIES LTD.-MP	ANUPAM DWIVEDI
3	24/2023 CRP/15/2022	UCO BANK, ROURKELA BRANCH.SECTOR 19-MP	SUBRAT MISHRA
4	38/2023 MSA/2/2007	NABA KISHORE PANDA-MP	M/S.BIBHU PR.TRIPATHY
5	39/2023 MSA/2/2007	NABA KISHORE PANDA-MP	M/S.BIBHU PR.TRIPATHY
6	40/2023 MSA/2/2007	NABA KISHORE PANDA-MP	M/S.BIBHU PR.TRIPATHY
7	89/2023 WPC(OAC)/1005/2013	SUNANDA NANDA-MP	
8	90/2023 WPC(OAC)/925/2017	SUBODHA KUMAR DASH-MP	ASHOK KUMAR APAT
9	91/2023 WPC(OAC)/925/2017	SUBODHA KUMAR DASH-MP	MANOJ KUMAR KHUNTIA
10	92/2023 WPC(OAC)/925/2017	SUBODHA KUMAR DASH-MP	MANOJ KUMAR KHUNTIA
11	93/2023 WPC(OAC)/207/2017	SUKADEV SARANGI-MP	
12	116/2023 SA/88/1992	GOURI-MP	M/S.N.C.PATI
13	117/2023 SA/88/1992	GOURI-MP	M/S.N.C.PATI
14	118/2023 SA/88/1992	GOURI-MP	M/S.N.C.PATI
15	150/2023 CRLMP/814/2023	SWASTIK PRIYADARSAN SATPATHY-MP	BRAHMANANDA TRIPATHY
16	151/2023 CRLMP/816/2023	CHHATRAPATI @ UPENDRA MEHER-MP	SATYABRATA MOHANTY
17	156/2023 MATA/120/2022	CHANDAN ASHIS GUPTA-MP	NIRANJAN PANDA
18	169/2023 RPFAM/141/2023	PRASANTA KUMAR PRADHAN-MP	SARADA PRASAD DASH
19	171/2023 RPFAM/154/2019	SANTANU KU.BEHERA-MP	AMULYA RATNA PANDA
20	172/2023 RPFAM/142/2023	NARAYAN MEHER-MP	MANOJ KUMAR PATI
21	173/2023 RPFAM/143/2023	ALEKHA JENA @ AMULYA-MP	ANJAN KUMAR BISWAL
22	174/2023 RPFAM/143/2023	ALEKHA JENA @ AMULYA-MP	ANJAN KUMAR BISWAL
23	175/2023 RPFAM/144/2023	BHABANI SANKAR SAHOO-MP	BYOMAKESH TRIPATHY
24	178/2023 TRP(C)/158/2023	RASHMITA CHOUDHURY-MP	SUSANTA KUMAR BARAL
25	294/2023 CRLREV/216/2023	NIHAR RANJAN BARIK-MP	PRASANT KUMAR SAHOO
26	295/2023	ANUP KUMAR DHIRSAMANT-MP	M/S.BANSHIDHAR BAUG

27	CRLREV/412/2016 296/2023	ASHOK KUMAR CHATURVEDI-MP	M/S BISWAJIT NAYAK, DURGA PRASAD NANDA
28	CRLREV/346/2021 297/2023	DEBABRATA PATRA-MP	M/S BISWAJIT NAYAK, DURGA PRASAD NANDA
29	CRLREV/370/2021 298/2023	DEEPAK DASH-MP	M/S BISWAJIT NAYAK, DURGA PRASAD NANDA
30	CRLREV/347/2021 299/2023	MANJU BHOI-MP	NABA KISHORE GURU
31	CRLREV/217/2023 300/2023	SUBASH CHANDRA DEHURY-MP	AMIT KUMAR NATH
32	CRLREV/604/2022 326/2023	ANADI CHARAN NAYAK-MP	M/S.K.K.SWAIN
33	FAO/341/2017 327/2023	ANADI CHARAN NAYAK-MP	M/S.K.K.SWAIN
34	FAO/341/2017 328/2023	SASMITA TRIPATHY-MP	BIBHUTI BHUSAN NANDA
35	FAO/197/2023 329/2023	SASMITA TRIPATHY-MP	BIBHUTI BHUSAN NANDA
36	FAO/197/2023 330/2023	SASMITA TRIPATHY-MP	BIBHUTI BHUSAN NANDA
37	FAO/197/2023 331/2023	NARAYAN DASH-MP	M/S.BUDHADEV ROUSTRAY
38	FAO/351/2018 436/2023	NIRANJAN SWAIN-MP	PRANAB KUMAR GHOSE
39	RSA/170/2019 437/2023	NIRANJAN SWAIN-MP	PRANAB KUMAR GHOSE
40	RSA/170/2019 438/2023	SWARAJ KUMAR PANDA-MP	AJIT KUMAR TRIPATHY
41	RSA/161/2023 439/2023	SWARAJ KUMAR PANDA-MP	AJIT KUMAR TRIPATHY
42	RSA/161/2023 440/2023	TEKARU BARIK-MP	MOHENDRA KUMAR MOHAPATRO
43	RSA/162/2023 441/2023	TEKARU BARIK-MP	MOHENDRA KUMAR MOHAPATRO
44	RSA/162/2023 442/2023	ARUN KANTA SWAIN-MP	M/S.RABI NARAYAN BEHERA, DEBASIS MISHRA
45	RSA/14/2019 443/2023	SMT.NISAMANI DEVI-MP	M/S.DAYANANDA MOHAPATRA
46	RSA/255/2003 444/2023	SMT.NISAMANI DEVI-MP	M/S.
47	RSA/255/2003 445/2023	SMT.NISAMANI DEVI-MP	M/S.
48	RSA/255/2003 446/2023	SMT.NISAMANI DEVI-MP	M/S.
49	RSA/255/2003 447/2023	SMT.NISAMANI DEVI-MP	M/S.
50	RSA/255/2003 448/2023	MOTAWALI @ SAYED MATAWALLI-MP	SOUMYA DEV RAY
51	RSA/163/2023 449/2023	SMT.NISAMANI DEVI-MP	M/S.
52	RSA/255/2003 454/2023	HEMANGINI MATTHAI-MP	
53	CMP/634/2021 613/2023	HADU @ GUNDICHA @ PRADEEP SAHU-MP	
54	BLAPL/7198/2022 614/2023	RABINDRA SENAPATI-MP	RAJIB LOCHAN PATTNAIK
55	BLAPL/1626/2023 615/2023	LALA AMRUT SAGAR RAY-MP	DEBASNAN DAS
56	BLAPL/3835/2023 616/2023	G. SATYAM SUBHAM DAS-MP	RAKESH KUMAR DAS
57	BLAPL/4373/2023 617/2023	PRABHASINI DIGAL-MP	ASHOK SAHOO
	BLAPL/1438/2023		

58	618/2023 BLAPL/3582/2022	TEJ NARAYAN OJHA-MP	
59	619/2023 BLAPL/4445/2023	PRAMOD KUMAR MALLIK @ PRAMOD MALLIK-MP	SIDHARTHA DAS
60	620/2023 BLAPL/543/2023	BIKASH RANJAN KHILAR-MP	SATYABRATA MOHANTY (1)
61	621/2023 BLAPL/987/2023	AKUL MISTRY-MP	RAJIB LOCHAN PATTNAIK, MR.NIHAR RANJAN SAHO
62	699/2023 MACA/108/2023	ADIBYA MOHANTY-MP	BISHNU BRATA SINGH
63	700/2023 MACA/209/2023	MAMASHREE MAHALIK-MP	BISHNU BRATA SINGH
64	701/2023 MACA/396/2023	BRAJA KISHORE SAHU-MP	BISHNU BRATA SINGH
65	702/2023 MACA/705/2022	TILA DEI-MP	BINAYAK PRASAD MOHANTY
66	703/2023 MACA/362/2023	PRADEEP RANJAN ROUSTRAY-MP	KAPILA CHARAN NAYAK
67	824/2023 ABLAPL/13550/2019	MANJULATA DAS-MP	BIPLAB KUMAR DASH
68	825/2023 ABLAPL/15415/2022	SANDIPTA MALLIK-MP	
69	826/2023 ABLAPL/10365/2020	SATYAJITA SATRUSALYA-MP	
70	827/2023 ABLAPL/832/2022	RANJAN SWAIN-MP	
71	828/2023 ABLAPL/1982/2023	JAKESH KUMAR NATHSHARMA-MP	
72	829/2023 ABLAPL/2893/2023	SANTOSH KUMAR SUBUDHI-MP	SATYANARAYAN MISHRA
73	830/2023 ABLAPL/6013/2021	ABHIJIT SHA-MP	PRADEEP KUMAR DAS
74	831/2023 ABLAPL/15222/2022	D. LAXMI NARAYANA SUBUDHI @ LAXMI NARAYAN SUBUDHI @ TILL-MP	
75	832/2023 ABLAPL/11759/2022	CHANDAN JENA-MP	PRAKASH CHANDRA DASH
76	833/2023 ABLAPL/14000/2022	BASANTA KUMAR MOHAPATRA-MP	
77	1007/2023 CRLA/251/2022	PRASANT KUMAR SAHU-MP	MANAS KUMAR CHAND
78	1008/2023 CRLA/548/2017	UGRASEN MALLIK@BILUA-MP	M/S.S.K.NAYAK
79	1009/2023 CRLA/459/2023	NAKULA NAIK-MP	PRADEEP KUMAR DAS
80	1010/2023 CRLA/459/2023	NAKULA NAIK-MP	PRADEEP KUMAR DAS
81	1011/2023 CRLA/460/2023	JUGINDRA @ JOGINDRA RANA-MP	SATYABRATA PANDA
82	1012/2023 CRLA/460/2023	JUGINDRA @ JOGINDRA RANA-MP	SATYABRATA PANDA
83	1013/2023 CRLA/461/2023	BHADRA @ BADARA ATTAKA-MP	SUSMITA PATTNAIK
84	1014/2023 CRLA/461/2023	BHADRA @ BADARA ATTAKA-MP	SUSMITA PATTNAIK
85	1015/2023 CRLA/365/2018	SANJAY KANHAR-MP	M/S.BIJAYALAXMI TRIPATHY, M/S. NIRANJAN PAND
86	1016/2023 CRLA/462/2023	N. SANTOSH KUMAR CHOUDHURY-MP	BIKRAM CHANDRA GHADEI
87	1017/2023 CRLA/462/2023	N. SANTOSH KUMAR CHOUDHURY-MP	BIKRAM CHANDRA GHADEI
88	1018/2023 CRLA/463/2023	NITYANANDA BEHERA-MP	BHARAT BHUSAN ROUSTRAY
89	1019/2023	NITYANANDA BEHERA-MP	BHARAT BHUSAN ROUSTRAY

90	CRLA/463/2023 1020/2023	NITYANANDA BEHERA-MP	BHARAT BHUSAN ROUSTRAY
91	CRLA/463/2023 1021/2023	KARTIKESWAR BHOI-MP	RABINDRA PRASAD PATNAIK
92	CRLA/464/2023 1022/2023	KARTIKESWAR BHOI-MP	RABINDRA PRASAD PATNAIK
93	CRLA/464/2023 1023/2023	PRASANTA DAS-MP	TIRTH KUMAR SAHU
94	CRLA/466/2023 1024/2023	PRASANTA DAS-MP	TIRTH KUMAR SAHU
95	CRLA/466/2023 1025/2023	PRASANTA DAS-MP	TIRTH KUMAR SAHU
96	CRLA/466/2023 1452/2023	SURYAKANTA BEHERA-MP	LALITENDU MISHRA
97	CRLMC/2050/2023 1453/2023	RAMAKRISHNA TRIPATHY-MP	BIBHUTI BHUSAN CHOUDHURY
98	CRLMC/2054/2023 1454/2023	SAROJINI MOHAPATRA-MP	S.K.DAS
99	CRLMC/1891/2023 1455/2023	SIBARAM SAHOO-MP	KAUSTAVA MOHANTY
100	CRLMC/2055/2023 1456/2023	MUNA@SANJAY KUMAR SAMANTARAY-MP	
101	CRLMC/960/2023 1457/2023	SWAPNIL MITTAL-MP	SOUBHAGYA KUMAR DASH
102	CRLMC/2057/2023 1458/2023	PURNA CHANDRA SAHU-MP	AMITAV TRIPATHY
103	CRLMC/2059/2023 1459/2023	BANAMALI KAR-MP	MR. SUBIR PALIT SARATHI JYOTI MOHANTY
104	CRLMC/702/2023 1460/2023	NIZAM KHAN-MP	AMLAN SHAKTI PAUL
105	CRLMC/2064/2023 1461/2023	PAT GOUDA-MP	
106	CRLMC/1639/2023 1462/2023	NILAMBAR BEHERA-MP	HIMANSHU BHUSAN DASH
107	CRLMC/2065/2023 1463/2023	RENUBALA SABAT-MP	JUGALA KISHORE PANDA
108	CRLMC/2066/2023 1464/2023	HALADHAR BEHERA-MP	KSHIROD KUMAR ROUT
109	CRLMC/3643/2022 1465/2023	TABAK ALLI KHAN-MP	NIKUNJA KUMAR ROUT
110	CRLMC/2070/2023 1466/2023	KALANDI PARIDA @ KALIA-MP	DEVASHIS PANDA
111	CRLMC/2072/2023 1467/2023	PRAKASH CHANDRA ROUSTRAY-MP	KABIRAJ PRADHAN
112	CRLMC/2075/2023 1468/2023	PRAKASH CHANDRA ROUSTRAY-MP	KABIRAJ PRADHAN
113	CRLMC/2075/2023 1469/2023	SAMIR @ SAMEER DASH-MP	BYOMOKESH SAHOO
114	CRLMC/2079/2023 1470/2023	SURESH CHANDRA TRIPATHY-MP	ABHAS MOHANTY
115	CRLMC/2078/2023 1471/2023	SURESH CHANDRA TRIPATHY-MP	ABHAS MOHANTY
116	CRLMC/2078/2023 1472/2023	PRABHAT KUMAR PATNAIK @ PRAVAT KUMAR PATTANAYAK-MP	AKHILMPTANANDA PATTANAIAK
117	CRLMC/2081/2023 1473/2023	SHAIK NAJIM-MP	AMIT BISWAL
118	CRLMC/2082/2023 2121/2023	ADDL. CHIEF SECY, ODISHA, W.R.DEPTT.-MP	MALAYA KETAN BALABANTRAY, A.G.A.
119	WA/829/2023 2122/2023	ADDL. CHIEF SECY, ODISHA, W.R.DEPTT.-MP	MALAYA KETAN BALABANTRAY, A.G.A.
120	WA/829/2023 2123/2023	ADDL. CHIEF SECY, ODISHA, W.R.DEPTT.-MP	MALAYA KETAN BALABANTRAY, A.G.A.

121	2124/2023 WA/830/2023	ADDL.CHIEF SECRETARY,W.R DEPTT.-MP	MALAYA KETAN BALABANTRAY,A.G.A
122	2125/2023 WA/830/2023	ADDL.CHIEF SECRETARY,W.R DEPTT.-MP	MALAYA KETAN BALABANTRAY,A.G.A
123	2126/2023 WA/832/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
124	2127/2023 WA/832/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
125	2128/2023 WA/832/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
126	2129/2023 WA/831/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
127	2130/2023 WA/831/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
128	2131/2023 WA/831/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
129	2132/2023 WA/833/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
130	2133/2023 WA/833/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
131	2134/2023 WA/833/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
132	2135/2023 WA/834/2023	ADDL. CHIEF SECY, ODISHA, W.R. DEPTT.-MP	MALAYA KETAN BALABANTRAY, A.G.A.
133	2136/2023 WA/834/2023	ADDL. CHIEF SECY, ODISHA, W.R. DEPTT.-MP	MALAYA KETAN BALABANTRAY, A.G.A.
134	2137/2023 WA/836/2023	ADDL. CHIEF SECY, ODISHA, W.R.DEPTT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
135	2138/2023 WA/836/2023	ADDL. CHIEF SECY, ODISHA, W.R.DEPTT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
136	2139/2023 WA/835/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
137	2140/2023 WA/835/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
138	2141/2023 WA/837/2023	ADDL. CHIEF SECY, ODISHA, W.R.DEPTT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
139	2142/2023 WA/835/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
140	2143/2023 WA/837/2023	ADDL. CHIEF SECY, ODISHA, W.R.DEPTT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
141	2144/2023 WA/839/2023	DY. DIRECTOR, ESI CORP. REGIONAL OFFICE, BBSR-MP	AMARENDRA PRASAD RAY
142	2145/2023 WA/840/2023	DILLIP KUMAR SAHU-MP	DIGAMBARA MISHRA
143	2146/2023 WA/842/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
144	2147/2023 WA/842/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
145	2148/2023 WA/842/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
146	2149/2023 WA/843/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
147	2150/2023 WA/843/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
148	2151/2023 WA/843/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
149	6055/2023 WP(C)/5574/2023	PURI CO-OP. MILK PRODUCERS UNION LTD. (PUMUL)-MP	DEEPA MAHAPATRA
150	6056/2023 WP(C)/13111/2023	RANJAN KUMAR SAHOO-MP	RAMA KRISHNA BISOI
151	6057/2023 WP(C)/13112/2023	PRAKASH CHANDRA DARJEE-MP	BIDESH RANJAN BEHERA
152	6058/2023	M/S NUTANSTEELEX, CUTTACK-MP	PRAKASH KUMAR JENA

153	WP(C)/13115/2023 6059/2023	LOHIT KUMAR MANGARAJ-MP	BIJAYA KUMAR BEHERA 1
154	WP(C)/4530/2023 6060/2023	BIJAYA KUMAR PARIDA-MP	SANAT KUMAR DAS
155	WP(C)/13118/2023 6061/2023	N. BULU CHOUDHARY-MP	TANMAY MISHRA
156	WP(C)/9612/2023 6062/2023	PRANAB KUMAR PATRA-MP	PRABODHA CHANDRA NAYAK
157	WP(C)/13133/2023 6063/2023	BIJAY KUMAR SAMAL-MP	PRABODHA CHANDRA NAYAK
158	WP(C)/13137/2023 6064/2023	UTPAL KUMAR ACHARYA-MP	MANAS PATI
159	WP(C)/13142/2023 6065/2023	GAGAN BIHARI PANDA-MP	BIRAJA PRASANNA DAS
160	WP(C)/13147/2023 6066/2023	ISWAR CHANDRA PATRA-MP	BIBHUTI BHUSAN SWAIN
161	WP(C)/13151/2023 6067/2023	DEEPAK KU BEHERA-MP	M/S.NIRANJAN LENKA
162	WP(C)/21899/2015 6068/2023	MUKESH KUMAR MEENA-MP	M/S.NIRANJAN LENKA
163	WP(C)/21906/2015 6069/2023	SUSANTA KU PARIDA-MP	M/S.NIRANJAN LENKA
164	WP(C)/21895/2015 6070/2023	SUBHRANSU SEKHAR PANDA-MP	M/S.NIRANJAN LENKA
165	WP(C)/21907/2015 6071/2023	SHRIDHAR BEHERA-MP	SUBASH CHANDRA RATH
166	WP(C)/14869/2022 6072/2023	ST. XAVIERS HIGH SCHOOL, KHANDAGIRI, BBSR-MP	BIBHUTI BHUSAN CHOUDHURY
167	WP(C)/9606/2023 6073/2023	PRADIPTA KUMAR SWAIN-MP	PRADEEPTA KUMAR BEHERA
168	WP(C)/13172/2023 6074/2023	KRUSHNA CHANDRA PRADHAN-MP	CHANDRA SEKHAR PANDA
169	WP(C)/27604/2022 6075/2023	RAJENDRA KUMAR RANJIT-MP	SHASHI BHUSAN JENA
170	WP(C)/13180/2023 6076/2023	M/S.ADARSHA NOBLE CORPORATION LTD. BBSR-MP	JATINDRA KUMAR MOHAPATRA
171	WP(C)/13185/2023 6077/2023	BHUBAN BAGHEL-MP	BIVUDATTA CHALAN
172	WP(C)/13186/2023 6078/2023	M/S.MILAN DEVELOPERS-MP	M/S.BANSHIDHAR BAUG
173	WP(C)/18057/2014 6079/2023	M/S HOTEL BENBOW INN PVT. LTD., BBSR-MP	MANASH RANJAN BAUG
174	WP(C)/12789/2023 6080/2023	SUNIL NAYAK-MP	ZENITH MARY WALLCE
175	WP(C)/13193/2023 6081/2023	SAROJ RANJAN BHARATI-MP	DEEPALI MAHAPATRA
176	WP(C)/13195/2023 6082/2023	SWARAJ JENA-MP	
177	WP(C)/12234/2023 6083/2023	PRAFULLA KUMAR NAYAK-MP	M/S.PRADEEP KUMAR DAS
178	WP(C)/6496/2020 6084/2023	PRAVASH CHANDRA RANASINGH-MP	SUSHANTA KUMAR JOSHI
179	WP(C)/2341/2023 6085/2023	PRASANNA KUMAR BABU-MP	SUSHANTA KUMAR JOSHI
180	WP(C)/19770/2022 6086/2023	BIRENDRA KUMAR PANDA-MP	DEBENDRA KUMAR DHAR
181	WP(C)/13205/2023 6087/2023	UNION OF INDIA-MP	SANJIB SWAIN
182	WP(C)/18136/2021 6088/2023	GAYATRI ASSOCIATES, CUTTACK-MP	BISWAMBAR MOHANTY
183	WP(C)/13207/2023 6089/2023	PUSPALATA LENKA-MP	RAMDAS ACHARY
	WP(C)/11716/2023		

184	6090/2023 WP(C)/16225/2019	M/S. NEW BIRIYANI CENTRE-MP	M/S.SABYASACHI MISHRA
185	6091/2023 WP(C)/13217/2023	SURESH CHANDRA GIRI-MP	KANANBALA ROY CHOUDHURY
186	6092/2023 WP(C)/13218/2023	MAA MANGALA WOMENS SELF HELP GROUP, BALANGIR-MP	SUDHAKAR RAO
187	6093/2023 WP(C)/13220/2023	RAJKISHORE BEHERA-MP	BISWABIHARI MOHANTY
188	6094/2023 WP(C)/13223/2023	MAHESWAR KAR-MP	HEMANT KUMAR MUND
189	6095/2023 WP(C)/36919/2022	PRIYADARSHNI MADHUSMITA NAYAK-MP	SAROJ KUMAR JEE
190	6096/2023 WP(C)/10388/2022	PURNA CHANDRA GURU-MP	
191	6097/2023 WP(C)/18362/2014	BRAJA KISHORE DAS-MP	M/S.SATYABRATA MOHANTY
192	6098/2023 WP(C)/13242/2023	MAA ANNAPURNA SCHOOL OF NURSING, BBSR-MP	PRASANTA KUMAR JENA
193	6099/2023 WP(C)/13248/2023	ARUN KUMAR SAHOO-MP	BIJAY PANDA
194	6100/2023 WP(C)/13251/2023	BIBHUTI BHUSAN BEHERA-MP	SUDHIR KUMAR MALLICK
195	6101/2023 WP(C)/37070/2022	NIMAI CHARAN DAS-MP	
196	6102/2023 WP(C)/12607/2023	TECHBIZ, BBSR-MP	SAMARENDRA BAHADUR
197	6103/2023 WP(C)/13252/2023	JAYANTI JENA-MP	SUBIR PALIT
198	6104/2023 WP(C)/13256/2023	JAYANTI JENA-MP	SUBIR PALIT
199	6105/2023 WP(C)/6837/2022	MANORANJAN SAMANTARAY-MP	S.D.ROUTRAY
200	6106/2023 WP(C)/13259/2023	GANGADHAR SAHOO-MP	PRASANTA KUMAR NANDA
201	6107/2023 WP(C)/19355/2022	PADMALOCHAN NANDI-MP	SUKANTA KUMAR NAYAK
202	6108/2023 WP(C)/13260/2023	PRASANNA KUMAR BISOI-MP	RAJJEET ROY
203	6109/2023 WP(C)/29172/2020	SANATANA SAHOO-MP	ASOK MOHANTY
204	6110/2023 WP(C)/12457/2023	PRASANTA KUMAR NAYAK-MP	PARSURAM PARIJA
205	6111/2023 WP(C)/13263/2023	NAYAGARH DIST. CENTRAL CO-OP. BANK LTD.-MP	BAIDHAR SAHOO
206	6112/2023 WP(C)/30545/2022	BIJAYEETA DAS-MP	DAYANANDA MOHAPATRA
207	6113/2023 WP(C)/11208/2023	SWOPNAJIT MOHAPATRA-MP	BIKRAM CHANDRA GHADEI
208	6114/2023 WP(C)/13264/2023	NAYAGARH DIST. CENTRAL CO-OP. BANK LTD.-MP	BAIDHAR SAHOO
209	6115/2023 WP(C)/13266/2023	NAYAGARH DIST. CENTRAL CO-OP. BANK LTD.-MP	BAIDHAR SAHOO
210	6116/2023 WP(C)/13268/2023	NAYAGARH DIST. CENTRAL CO-OP. BANK LTD.-MP	BAIDHAR SAHOO
211	6117/2023 WP(C)/13267/2023	DEBI PRASAD BINDHANI-MP	SUJATA JENA
212	6118/2023 WP(C)/13271/2023	NAYAGARH DIST. CENTRAL CO-OP. BANK LTD.-MP	BAIDHAR SAHOO
213	6119/2023 WP(C)/13273/2023	NAYAGARH DIST. CENTRAL CO-OP. BANK LTD.-MP	BAIDHAR SAHOO
214	6120/2023 WP(C)/13275/2023	NAYAGARH DIST. CENTRAL CO-OP. BANK LTD.-MP	BAIDHAR SAHOO
215	6121/2023	SUDHIR DEBNATH-MP	

216	WP(C)/11146/2023 6122/2023	BHARATI HARICHANDAN-MP	SAMIR KUMAR MISHRA
217	WP(C)/13277/2023 6123/2023	BISHNU CHARAN NAYAK-MP	M/S.DINABANDHU NAYAK
218	WP(C)/15350/2019 6124/2023	AGASTI DURGA-MP	ABINASH ROUTRAY
219	WP(C)/13286/2023 6125/2023	M/S. KALS BREWERIES PVT LTD.,CHENNAI-MP	BIDESH RANJAN BEHERA
220	WP(C)/13290/2023 6126/2023	RANJU MISHRA-MP	SHASHI BHUSAN JENA
221	WP(C)/13294/2023 6127/2023	SOUMYA RANJAN NAYAK-MP	KIRAN ROUT
222	WP(C)/13297/2023 6128/2023	ASHOK KUMAR DASH-MP	DURGESH NARAYAN RATH
223	WP(C)/13300/2023 6129/2023	ABHILASH MOHAPATRA-MP	PRASANTA KUMAR JOSHI
224	WP(C)/10946/2023 6130/2023	M/S. MALAYA KUMAR MOHAPATRA-MP	KAJAL SAHOO
225	WP(C)/13296/2023 6131/2023	M/S. MALAYA KUMAR MOHAPATRA-MP	KAJAL SAHOO
	WP(C)/13301/2023		